

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 254 OF 2014 &
IA NO. 411 OF 2014 & IA NO. 371 OF 2016**

Dated: 17th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**GSPL India Gasnet Ltd. ...Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Anushree Bardhan
Counsel for the Respondent(s) : Ms. Srishti Kapoor
Mr. Sumit Kishore for R.1

Mr. Ajit Pudusserry
Ms. Shruti Sarma Hazarika for R.2

ORDER

We have heard learned counsel for the parties at length.
Learned counsel for the parties may file written submissions on or
before 31.03.2017 after serving copy on the other side.

List the matter for further hearing on **07.04.2017.**

**(B.N. Talukdar)
Technical Member (P&NG)
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**